

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 96 /Confdl. /2025
II-3-1/2025

Bilaspur, dated 27 / 02 /2025

Copy of order no. 834/275/21-B/C.G./2025 dated 24.02.2025 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Raipur forwarded to:-


- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.

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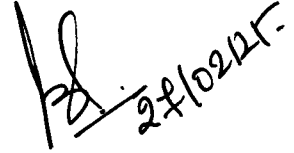
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (21) Principal District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur / Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
- (22) Principal District & Sessions Judge, Raigarh for information and necessary action. He is directed to ensure that Shri Niraj Shrivastava hands over the charge of the post of I Additional Judge to the Court of I Civil Judge Junior Division, Raigarh on 31.03.2025 A.N. positively.
- (23) **Shri Niraj Shrivastava, I Additional Judge to the Court of I Civil Judge Junior Division, Raigarh.** He is directed to send an acknowledgment of receipt of this endorsement to this Registry at the earliest and hand over the charge of the post of I Additional Judge to the Court of I Civil Judge Junior Division, Raigarh on 31.03.2025 A.N. positively.
- (24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Confidential/ Copying/ Classification), High Court of Chhattisgarh, Bilaspur for information.
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (29) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (30) Deputy Registrars (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Establishment/Lawazima/High Court Recruitment Cell/Dispatch), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Checker/ Budget/ Juvenile Justice Cell/ O/o R.G./ Complaint/ Establishment/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Central Filing/ Pension/ Record Room (Admn.)/ Protocol/ Vigilance /Works/ S. & A. Cell Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


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- (32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Handwritten signature and date: 22/02/15

(K. VINOD KUJUR)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
विधि और विधायी कार्य विभाग मंत्रालय,
महानदी भवन, अटल नगर, नवा रायपुर, जिला-रायपुर (छ.ग.) 492002
फोन नं. 0771-2221346, फैक्स नं. 0771-2510346, email-lawdept.cg@gov.in

// आदेश //

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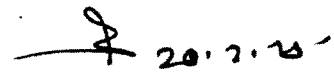
क्रमांक ⁸³⁴ /275/21-ब/छ.ग./2025 - राज्य शासन, एतद्वारा, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 5/दो-3-1/2025 /गोपनीय/2025 बिलासपुर, दिनांक 16.01.2025 की अनुशांसा के अनुपालन में श्री नीरज श्रीवास्तव, सदस्य निम्नतर न्यायिक सेवा, वर्तमान पदस्थापना, प्रथम व्यवहार न्यायाधीश कनिष्ठ श्रेणी रायगढ़ के प्रथम अतिरिक्त न्यायाधीश, जिला-रायगढ़ (छ0ग0), द्वारा प्रस्तुत त्याग पत्र दिनांक 01.01.2025 को दिनांक 01.04.2025 से स्वीकार करता है।

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार

(रजनीश श्रीवास्तव)
प्रमुख सचिव,

पृ. क्रमांक ⁸³⁵ /275/21-ब/छ.ग./2025 छ.ग. शासन, विधि और विधायी कार्य विभाग,
रायपुर, दिनांक ^{24 FEB 2025} /02/2025
प्रतिलिपि :-

1. रजिस्ट्रार जनरल, छ.ग. उच्च न्यायालय, बिलासपुर की ओर उनके ज्ञापन क्रमांक 5/दो-3-1/2025/गोपनीय/2025, बिलासपुर दिनांक 16.01.2025 के संदर्भ में आवश्यक कार्यवाही हेतु।
2. महालेखाकार, छत्तीसगढ़ रायपुर, छ.ग. की ओर सूचनार्थ।
3. विशेष कर्तव्यस्थ अधिकारी, माननीय मुख्यमंत्री जी, छ0ग0 शासन, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर माननीय मुख्यमंत्री जी के अवलोकन हेतु।
4. विशेष सहायक, माननीय विधि मंत्री जी, छत्तीसगढ़ शासन, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर माननीय विधि मंत्री जी के अवलोकन हेतु।
5. निज सचिव, माननीय प्रमुख सचिव विधि, छत्तीसगढ़ शासन, माननीय प्रमुख सचिव विधि के अवलोकन हेतु।
6. श्री नीरज श्रीवास्तव, सदस्य निम्नतर न्यायिक सेवा, वर्तमान पदस्थापना, प्रथम अतिरिक्त न्यायाधीश, जिला- रायगढ़ (छ0ग0) की ओर सूचनार्थ
7. उप संचालक, शासकीय मुद्रणालय, इन्द्रावती भवन के पीछे, एमिनिटीज ब्लॉक, अटल नगर, नवा रायपुर छत्तीसगढ़ की ओर छ.ग. राजपत्र में प्रकाशन हेतु अग्रेषित।


(शहाबुद्दीन कुरैशी)
अतिरिक्त सचिव,

छ.ग. शासन, विधि और विधायी कार्य विभाग